

Annexure-3														
Name of the corporate debtor: Distribution Logistics Infrastructure Private Limited					Date of commencement of CIRP: 14.05.2026					List of creditors as on: 24.07.2026				
List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
													(Amount in Rs)	
Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	JM Financial Asset Reconstruction Company Limited	02-07-2026	₹ 9,94,24,40,792.28	₹ 9,93,25,78,707.28	Secured			No	100.00%			₹ 98,62,085.00		JM Financial Asset Reconstruction Company Ltd has been assigned debts of secured financial creditors of the Corporate Debtor through Assignment Agreements dated 30th June, 2026 with Bank of Baroda, Punjab National Bank, Union Bank of India, Bank of India, and State Bank of India &Asset Reconstruction Company (India) Limited
Total			₹ 9,94,24,40,792.28	₹ 9,93,25,78,707.28					100.00%			₹ 98,62,085.00		